NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 16

C.P. (IB)/281(MB)2024

CORAM:
SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **19.06.2024**

NAME OF THE PARTIES: TITAN CONTRACTING SERVICES LLP V/s XRBIA WARAI DEVELOPERS PRIVATE LIMITED

Section 9 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. Pratik Pandey, Ld. Counsel for the Petitioner present. Ms. Jill Rodricks, Ld. Counsel for the Corporate Debtor present.
2. Ld. Counsel for the Corporate Debtor accepted the liability and submits that they are not in a position to pay the outstanding debt.
3. **Reserved for orders.**

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

/NP/